

THE FIFTEENTH SCHEDULE

[See section 52]

POWERS AND FUNCTIONS OF THE WARDS COMMITTEE

(1) Sanction estimates and plans for municipal works to be carried out within the Zone costing up to rupees one crore, other than works taken up and executed for Delhi as a whole or those covering more than one Zone, provided that specific provision exists therefor in the budget sanctioned by the Corporation.

(2) Call for any report, return, plan, estimate, statement, account or statistics from the Commissioner, connected with matter pertaining to the municipal administration in the Zone.

(3) Scrutinize monthly statements of receipts and disbursements and of the progress reports in the collection of revenue in the Zone.

(4) Consider and make recommendations on the proposals regarding estimates of revenue and expenditure pertaining to the Zone under different heads of account of the budget before being forwarded to the Commissioner.

(5) Report or advice upon any matter which the Corporation may refer to it under the Act.

(6) Deal with such other matters as may be delegated by the Corporation to the Wards Committee.

(7) In general exercise all such municipal powers and functions of the Corporation as are to be performed exclusively in the Zone concerned other than those relating to Delhi as a whole or involving two or more Zones.]